

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 116

IA Nos. 1256/2022, 1257/2022,
1258/2022, 1292/2024
In
C.P. (IB) No. 105/Chd/Hry/2019
(Admitted)

IN THE MATTER OF:

Mrs. Kussum Chadha & Anr.

...Petitioners/ Operational Creditors

Vs.

C&C Towers Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, 66(1), 43(1) r/w Sec 44(1), 45(1), 60(5) IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 06.08.2024.

Sd/-

Court Officer

Preeti
03.07.2024